

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PR Castalloys Private Limited Date of Commencement of Liquidation: 20-10-2023; List of Stakeholders as on Date: 30-12-2023; Name of IP: SANJAY RAMDAS MAHAJAN; Process Number: 1; Last 5 digit of registration number: 13523

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1215425						NA
2	Liquidation costs incurred till date		122515						NA
3	Secured financial creditors	1	1786967	1	1307941	0	479026	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	2540756	2	615756	0	0	1925000	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	22	23715603	19	11580676	0	2319762	9815165	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		26	29381266	22	13504373	0	2798788	11740165	